

Civil Judge and JMFC, KORATAGERE
Smt.Vidyalaxmi Bhat
Civil Judge and JMFC, Koratagere
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 105/2017 (EVIDENCE)		Prema G.H. Vs Vijayakumar	A.M.Krishnamurthy
2	C.C. 501/2017 (for objection)		Koratagere Police Vs Ravi	
3	P.C.R. 6/2019 (HEARING)		Ranganatha Vs N.S. Srikanth	Lunkappa
4	Crl.Misc. 12/2020 (for objection)		Nagashree Vs Mallesha	M C Mallikarjunaiah
5	Crl.Misc. 34/2020 (EVIDENCE)		Gohar jan Vs Tahsildar, Birth and Death Registrar	B.K. Narayanappa
6	Crl.Misc. 38/2020 (for objection)		Chikkamma Vs Deputy Tahsildar, Birth and Death Registrar	Manjunatha M.H.
7	Crl.Misc. 44/2020 (for objection)		Eshwaramma Vs The CHief Officer, Birth and Death Registrar	D.G. Thimmaraju
8	Crl.Misc. 45/2020 (for objection)		Ramakka Vs The Tahsildar, cum The Registrar of Birth and Death	H V Shivakumar
9	Crl.Misc. 46/2020 (for objection)		Fathima Bi Vs Tahsildar, Birth and Death Registrar	B.L.Nagaraju
10	Crl.Misc. 47/2020 (NOTICE)		Lalithamma Vs Manjunatha	K.C. Nagaraju
11	Crl.Misc. 52/2020 (SUMMONS)		Bommalingaiah Vs Deputy Tasildar, Birth and Death registrar	D.G. Thimmaraju
12	Crl.Misc. 53/2020 (for objection)		Ranganatha Vs Tahsildar, Birth and Death Registrar	D.C.Shivaramaiah
13	Crl.Misc. 54/2020 (for objection)		Manjanna Vs Tahasildar The Registrar of Birth and Death	M C Mallikarjunaiah

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14	Crl.Misc. 55/2020 (for objection)		Kumbaiah Vs Deputy Tahasildar, Birth and Death regitstar	S K Madhusudhan
15	Crl.Misc. 77/2020 (for objection)		Kariyanna Vs The Registrar of Birth and Deaths and The Deputy Tahsildhar	M C Mallikarjunaiah
16	Crl.Misc. 127/2020 (for objection)		Ramakrishnaiah B.R. Vs Tahasildhar	M C Mallikarjunaiah
17	Crl.Misc. 153/2020 (NOTICE)		Koratagere Police Vs Un known	APP
18	Crl.Misc. 154/2020 (NOTICE)		Koratagere Police Vs Un known	APP
Cases listed below are adjourned due to Covid 19				
19	C.C. 238/2015 (CHARGE)	05-02-2021	Koratagere police Vs Kumar	
20	C.C. 161/2017 (FOR NBW)	05-02-2021	P.R. Parvathaiah Vs Mohammad Rafiq	B.A.Puttarajaiah
21	C.C. 214/2017 (CHARGE)	05-02-2021	Kolala Police Vs Mahesha	
22	C.C. 252/2017 (FOR NBW)	05-02-2021	Kolala Police Vs Malleshiah	
23	C.C. 379/2017 (FOR NBW)	05-02-2021	Manjunath. G Vs Suresh M.G.	M.L. Santhosh
24	C.C. 528/2017 (FOR NBW)	05-02-2021	Koratagere Police Vs Venkatesha Alias Gunda	
25	C.C. 65/2018 (CHARGE)	05-02-2021	Koratagere Police Vs Pandurangaiah	
26	C.C. 336/2018 (CHARGE)	05-02-2021	Excise Police Vs Shivaraju	APP
27	P.C.R. 53/2020 (Sworn Statement)	05-02-2021	Puttaiah D Vs Jayasheela S	A.M.Krishnamurthy
28	P.C.R. 54/2020 (Sworn Statement)	05-02-2021	D. Shivakumar Vs S.Sathishkumar	A.M.Krishnamurthy

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29	Crl.Misc. 123/2017 (For Balance)	05-02-2021	Pushpalatha R.N. Vs V. Govindaraju	H.R. Ramachandraiah
30	Crl.Misc. 14/2020 (For Balance)	05-02-2021	R. Chaitra Vs K.M. Mallesh	S.R.Ashwathanarayana
31	Crl.Misc. 15/2020 (For Balance)	05-02-2021	Manjula T. Vs Muddarangaiah	S.N. Hanumantharaju
32	C.C. 431/2013 (hear on I.A)	05-02-2021	The Chif executive officer Vs Kyathappa	Banadarangaiah
33	C.C. 634/2016 (HBC-Hear Before Charge)	05-02-2021	Koratagere Police Vs Siddaramaiah D.B.	
34	Crl.Misc. 4/2017 (EVIDENCE)	05-02-2021	Nagarathamma Vs M.C. Chikkanna	A.M.Krishnamurthy
35	C.C. 4/2017 (EVIDENCE)	05-02-2021	Koratagere Police Vs Puttananja Aliyas Puttananjaika	
36	C.C. 6/2017 (SUMMONS)	05-02-2021	Koratagere Police Vs Lokesha	
37	C.C. 17/2017 (A.D.R.)	05-02-2021	Koratagere Police Vs Siddappa	
38	C.C. 113/2017 (EVIDENCE)	05-02-2021	Kolala police Vs Ramakrishnaiah	
39	C.C. 114/2017 (A.D.R.)	05-02-2021	Kolala police Vs Mehaboobkhan	
40	C.C. 255/2017 (HBC-Hear Before Charge)	05-02-2021	KOLala Police Vs Puttathimmaiah	
41	C.C. 267/2017 (HBC-Hear Before Charge)	05-02-2021	Koratagere Police Vs Manjunatha B H	
42	C.C. 282/2017 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Kolala police Vs Rangaswamaiah K	
43	C.C. 346/2017 (EVIDENCE)	05-02-2021	Koratagere police Vs Maruthi	
44	C.C. 371/2017 (EVIDENCE)	05-02-2021	Koratagere Police Vs Lakshmisha T R	

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45	C.C. 427/2017 (HBC-Hear Before Charge)	05-02-2021	Koratagere Police Vs Nagaraju T.	
46	C.C. 560/2017 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Koratagere Police Vs Maruthi	
47	C.C. 588/2017 (HBC-Hear Before Charge)	05-02-2021	Koratagere Police Vs Shivakumar	
48	C.C. 598/2017 (EVIDENCE)	05-02-2021	Koratagere Police Vs Chikkanna	
49	C.C. 599/2017 (EVIDENCE)	05-02-2021	Koratagere Police Vs Bhoothanna	
50	C.C. 614/2017 (HBC-Hear Before Charge)	05-02-2021	Koratagere Police Vs Shashikala R.	
51	C.C. 158/2018 (APPEARANCE OF ACCUSED)	05-02-2021	Kolala Police Station Vs Narayanappa	
52	C.C. 167/2018 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Koratagere Police Vs Thimmarayappa	
53	C.C. 175/2018 (HBC-Hear Before Charge)	05-02-2021	Koratagere Police Vs Kiran @ Jade	A.P.P.
54	CrI.Misc. 127/2018 (EVIDENCE)	05-02-2021	Pushpavathi Vs Lakshminarasaiah	B.K. Narayanappa
55	C.C. 198/2018 (EVIDENCE)	05-02-2021	Koratagere police Vs Nagarajaiah	A.P.P.
56	C.C. 305/2018 (HBC-Hear Before Charge)	05-02-2021	Kolala Police Station Vs Krishnamurthy	APP
57	C.C. 434/2018 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Kolala police Vs Ramanna @ Rama	APP
58	C.C. 79/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Koratagere police Vs Dilipkumar	APP
59	C.C. 174/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Koratagere police Vs Nagachari	APP
60	C.C. 483/2019 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Koratagere police Vs Thippeswamy H.	APP

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61	C.C. 742/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Koratagere Polcie Vs Gangambike	APP
62	C.C. 786/2019 (SUMMONS)	05-02-2021	Kolala Police Station Vs Manjunatha M P	APP
63	C.C. 787/2019 (SUMMONS)	05-02-2021	Kolala Police Station Vs Anjinamurthy	APP
64	C.C. 836/2019 (SUMMONS)	05-02-2021	Veena B.K. Vs Vasanthakumara B.N.	S.K.Madhusudhana
65	CrI.Misc. 286/2019 (for objection)	05-02-2021	Nagashree Vs Mallesha	M.C.Mallikarjunaiah
66	C.C. 5/2020 (SUMMONS)	05-02-2021	Koratagere Police Vs Guruprasad M.B.	APP
67	C.C. 118/2020 (SUMMONS)	05-02-2021	Narasimhamurthy G M Vs Thakur S K , Managing Director	APP
68	C.C. 174/2020 (SUMMONS)	05-02-2021	Koratagere Police Vs Mohamed Wasim Akram	APP
69	C.C. 175/2020 (SUMMONS)	05-02-2021	Koratagere Police Vs Ramakrishna D	APP
70	C.C. 176/2020 (SUMMONS)	05-02-2021	Koratagere Police Vs Kumara	APP
71	C.C. 177/2020 (SUMMONS)	05-02-2021	Koratagere Police Vs Umesh B	APP
72	C.C. 178/2020 (SUMMONS)	05-02-2021	Koratagere Police Vs Ramesh N	APP
73	P.C.R. 24/2020 (EVIDENCE)	05-02-2021	Sheethal Vs B J Mahaveera	S K Madhusudhan
74	CrI.Misc. 91/2020 (EVIDENCE)	05-02-2021	Jayaramu Vs Deputy Thasildar, Birth and Death registrar	M C Mallikarjunaiah
75	P.C.R. 61/2020 (FIRST HEARING)	05-02-2021	Kalpathara Parivarthana Sowharda Sahakara Ltd. Vs Irfan	B.L.Nagaraju

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76	P.C.R. 62/2020 (FIRST HEARING)	05-02-2021	Kalpatharu Parivarthana Sowharda Sahakara Ltd. Vs Chikkanna K	B.L.Nagaraju
77	Crl.Misc. 118/2020 (NOTICE)	05-02-2021	Govindappa Vs Tahsildar	M.Narayan
78	C.C. 500/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Kolala Police Station Vs Hanumantharaju B.A	APP

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1	O.S. 104/2008 (ARGUMENTS)		NATARAJA DEAD BY LR SOWBHAGYAMMA Vs KAMALAMMA	B H P D V S
2	O.S. 115/2008 (JUDGMENTS)		Chethan Vs Gubbiswamy	Prakasha A.M.Krishnamurthy
3	O.S. 63/2009 (ORDERS)		Kambadarangaiah Vs Lingaiah	D V Sheshadri Exparte
4	O.S. 66/2009 (EVIDENCE)		Ramasanjeevaiah Vs Tholasamma	B.R.Ramakrishna B.A.Puttarajaiah
5	O.S. 46/2011 (NOTICE)		President, Babaiahna Gudi jeernoddara Samithi Vs Abdul Salam	A M Krishnamurthy G.B.Hallappa
6	O.S. 108/2013 (ARGUMENTS) IA/1/2013		Lakshmaiah Vs Naraseeyappa	A.M.Krishnamurthy
7	O.S. 179/2015 (EVIDENCE)		Tulasamma Vs Chikkaramakka	A.Krishnamurthy
8	O.S. 220/2017 (hear on I.A)		M.N. Mallikarjunaiah Vs Nagaraju	D.Shivanna
9	O.S. 79/2018 (NOTICE) IA/1/2018 IA/2/2018 IA/3/2018		R.N. Shankara setty Vs Eranna	D.Shivanna
10	O.S. 296/2018 (HEARING) IA/1/2018 IA/2/2018		M. Rajashekara Vs Kalavathamma	B.K. Narayanappa
11	O.S. 249/2019 (hear on I.A) IA/1/2019		A.M.Ramesh Vs Jayaram	G.D. Devaraju
12	O.S. 27/2020 (SUMMONS) IA/1/2020		A C Naganna Vs Rajendra	M Ranganath
13	O.S. 65/2020 (NOTICE)		K.S. Vijay kumar Vs Sanjeevaiah	D.G. Thimmaraju
14	O.S. 117/2020 (SUMMONS) IA/1/2020		Kariyamma Vs Gamaladaiah	M.L. Santhosh

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15	O.S. 118/2020 (SUMMONS) IA/1/2020		Radhamma Vs T P Veeearappa	D.Shivanna
16	O.S. 122/2020 (NOTICE) IA/1/2020		Ramesh Vs H Manjunath	Nagarajaiah
17	O.S. 123/2020 (NOTICE) IA/1/2020		Puttamma Vs Gowramma	T.Krishnamurthy
18	O.S. 124/2020 (NOTICE) IA/1/2020		K S Thimmarayappa Vs Naraseeyappa	M.L. Santhosh
19	O.S. 178/2020 (SUMMONS)		Siddagangaiah Vs Puttasiddaiah	P.C.Nagabhushan
20	O.S. 179/2020 (SUMMONS) IA/1/2020		Lakshamma Vs Narasimhamurthappa @ Narasimhamurthy	L.Shanmukha
21	O.S. 180/2020 (SUMMONS) IA/1/2020		Rajanna Vs Umadevi	M.L. Santhosh
22	O.S. 181/2020 (SUMMONS) IA/1/2020		Rajiya Khanam Vs Riyaz Pasha	K.Krishnappa
